

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 313 OF 2017 & IA NO. 779 OF 2017**

**Dated: 31<sup>st</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Aurum Renewable Energy Pvt. Ltd. ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Anand Kr. Shrivastava  
Ms. Molshree Bhatnagar  
Ms. Manpreet Kaur

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Rai for R-1  
Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2  
  
Mr. R. Mishra  
Mr. Sanjeev Saxena for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter  
on **09.11.2017.**

**(I. J. Kapoor)  
Technical Member  
ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**